

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2854

ANSWERED ON:27.08.2013

DISAPPEARANCE OF MONUMENTS

Choudhary Shri Bhudeo;Khaire Shri Chandrakant Bhaurao;Pradhan Shri Nityananda;Shekhar Shri Neeraj;Singh Shri Pradeep Kumar;Singh Shri Radha Mohan;Singh Shri Ratan;Singh Shri Yashvir

Will the Minister of CULTURE be pleased to state:

- (a) whether as per the recent audit report of the Ministry several historical/protected monuments in the country have disappeared;
- (b) if so, the details thereof and the reasons therefor, State/UT-wise and monument-wise;
- (c) whether the Government has made efforts to locate/identify the untraceable monuments through old records, revenue maps and published materials;
- (d) if so, the details and the outcome thereof and if not, the reasons therefor;
- (e) the funds earmarked/released/utilised to revive these monuments during each of the last three years and the current year, State/UTs and monument-wise; and
- (f) the steps taken to make fresh policy to revive and protect these monuments?

Answer

MINISTER OF CULTURE (SHRIMATI CHANDRESH KUMARI KATOCH)

(a)&(b) Yes, Madam. CAG in their report laid on the table of the Parliament House, has stated that 92 monuments are missing. Details are at Annexure-I.

(c)&(d) Yes, Madam. The Archaeological Survey of India has made efforts to locate/identify the reportedly untraceable monuments through field offices based on old records, revenue maps and published reports. As per the information available, a number of such monuments cannot be treated as missing/untraceable. The preliminary list is at Annexure-II.

(e) No fund was allotted.

(f) No fresh policy is required to revive and protect these monuments. Once the missing monument/site is located, they will be protected as per the Ancient Monuments and Archaeological Sites and Remains Act, 1958 and shall be conserved as per conservation principles.